

copy of the Annual Report (Hindi and English versions) of the Bharat Electronics Limited, Bangalore, for the year 1967-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 612A of the Companies Act, 1966. [Placed in Library. See No. LT-2912/70].

Notification Under Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) G.S.R. 322 published in Gazette of India dated the 1st March, 1970.
- (ii) G.S.R. 323 published in Gazette of India dated the 1st March, 1970.
- (iii) G.S.R. 324 published in Gazette of India dated the 1st March, 1970.
- (iv) G.S.R. 325 published in Gazette of India dated the 1st March, 1970.
- (v) G.S.R. 326 published in Gazette of India dated the 1st March, 1970.
- (vi) G.S.R. 327 published in Gazette of India dated the 1st March, 1970.
- (vii) G.S.R. 328 published in Gazette of India dated the 1st March, 1970.
- (viii) G.S.R. 329 published in Gazette of India dated the 1st March, 1970.
- (ix) G.S.R. 330 published in Gazette of India dated the 1st March, 1970.
- (x) G.S.R. 331 published in Gazette of India dated the 1st March, 1970.
- (xi) G.S.R. 332 published in Gazette of India dated the 1st March, 1970.
- (xii) G.S.R. 333 published in Gazette of India dated the 1st March, 1970.

(xiii) G.S.R. 334 published in Gazette of India dated the 1st March, 1970.

(xiv) G.S.R. 335 published in Gazette of India dated the 1st March, 1970.

(xv) G.S.R. 336 published in Gazette of India dated the 2nd March, 1970. [Placed in Library. See No. LT-2913/70]

Report of Land Acquisition Review Committee

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy of the Report of the Land Acquisition Review Committee on the Land Acquisition Act, 1894. [Placed in Library. See No. LT-2915/70].

Notification Under Industries (Development Regulation Act 1951

बंबईशिक व्यापार मन्त्रालय में उप-मन्त्री (श्री राम सेवक) : अध्यक्ष महोदय, मैं उद्योग (विकास तथा विनियमन) अधिनियम, 1951 की धारा 18क की उपधारा (2) के अन्तर्गत, प्रताप स्पिनग, वीविंग एण्ड मैन्युफैक्चरिंग कम्पनी लिमिटेड ग्रामिलनेर (महाराष्ट्र), के प्रबन्ध के बारे में अधिमूचना संख्या एम० प्रो० 835 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति सभा-घटल पर रखना हूँ, जो दिनांक 28 फरवरी, 1970 के भारत के राजपत्र में प्रकाशित हुई थी। [Placed in Library. See No LT-2914/70]

13.17 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-ninth Report

SHRI SWELL (Autonomous Districts) : Sir, I beg to present the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions.